CORRIGENDUM

THE NOTES i.e. 1 & 2 SHOWN BELOW THE DIVISION BENCH HEADED BY HON'BLE MS. JUSTICE PRATHIBA M. SINGH IS NOW NOT APPLICABALE, SINCE THE CHANCE IN ROSTER w.e.f. 17.03.2025

DELETION NOTES

- 1. W.P.(C) 2828/2025, W.P.(C) 2840/2025, W.P.(C) 3100/2025 AND W.P.(C) 3179/2025 LISTED BEFORE HON'BLE DB-VI AT ITEM NOS. 51, 52, 53 AND 69 RESPECTIVELY ARE DELETED AS THE SAME ARE LISTED BEFORE SPECIAL DIVISION BENCH COMPRISING HON'BLE MR. JUSTICE NAVIN CHAWLA AND HON'BLE MS. JUSTICE SHALINDER KAUR.
- 2. W.P. (C) 11725/2016 & W.P. (C) 15111/2022 LISTED BEFORE HON'BLE DB-V AT ITEM NOS.128 & 129 RESPECTIVELY ARE DELETED AS THE SAME ARE LISTED BEFORE HON'BLE DB-VI.
- 3. FAO(OS)(COMM) 141/2023, FAO(OS) (COMM) 142/2023 AND FAO(OS)(COMM) 150/2023 LISTED BEFORE HON'BLE DB-VI AT ITEM NOS. 55, 56 AND 57 RESPECTIVELY ARE DELETED AS THE SAME ARE LISTED BEFORE HON'BLE DB-V.
- 4. LA.APP. 93/2021 LISTED BEFORE HON'BLE MR. JUSTICE MANOJ KUMAR OHRI AT ITEM NO. 2 IS DELETED AS THE SAME IS LISTED BEFORE HON'BLE MS. JUSTICE TARA VITASTA GANJU.
- 5. W.P.(C) 1261/2022 LISTED BEFORE HON'BLE MS. JUSTICE MINI PUSHKARNA AT ITEM NO. 19 IS DELETED AS THE SAME IS LISTED BEFORE HON'BLE MR.JUSTICE PRATEEK JALAN.
- 6. CRL.M.C. 349/2024 LISTED BEFORE HON'BLE MR. JUSTICE VIKAS MAHAJAN AT ITEM NO. 13 IS DELETED AS THE SAME IS LISTED BEFORE HON'BLE MR. JUSTICE RAVINDER DUDEJA.
- 7. LA.APP. 49/2025 LISTED BEFORE HON'BLE MR. JUSTICE MANOJ JAIN AT ITEM NO. 52 IS DELETED AS THE SAME IS LISTED BEFORE HON'BLE MR. JUSTICE MANOJ KUMAR OHRI.

HIGH COURT OF DELHI 18.03.2025

REGISTRAR (LISTING)